

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.108 of 2012

Dated : 12th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Haryana Power Generation Corporation Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachadnran
Mr. Apoorve Karol
Mr. Chirag Kher

ORDER

Admit. Issue notice to the to the Respondents returnable on
07.08.2012. Dasti service is permitted.

Post the matter on **07.08.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk